

and textiles. As I said, our present estimates are of the order of Rs. 25 crores for this purpose.

MR. DULLES'S VISIT TO INDIA

***326. Shri Keshavaiengar:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Mr. Dulles, the Secretary of States of the United States of America has communicated his intention to visit India; and

(b) if so, when he is expected to visit?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) In the second week of March.

In fact, he is coming here on the 9th and leaving on the 10th evening.

Shri Kamath: Is it a fact that the U.S. President, Mr. Eisenhower, invited the Prime Minister recently to visit the United States some time in the course of this year, and it is only after the Prime Minister declined his invitation that the American Secretary of State conveyed to our Government his desire to visit our country?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The hon. Member has said so many things in that question. The answer to a part is 'yes' and to a part 'no'. I suppose long ago, may be nine months ago, the President of the United States was good enough to suggest my visit to the United States. I did not decline it. I accepted the invitation. That is to say, I said, "All right, I will be very happy to go there, but sometime in the future." I could not suggest a date. As a matter of fact, I invited the President of the United States to come to India. Then later the President fell ill. As hon. Members know, all this happened many many months ago. It has nothing to do with Mr. Dulles's proposed visit.

Dr. Ram Subhag Singh: May I know the purpose of this visit?

Is it also in connection with giving clarification in regard to the joint statement made by Mr. Dulles and Mr. Cunha on the 2nd December, 1955.

Shri Jawaharlal Nehru: There is no special purpose involved in such visits, except to discuss matters in which both parties are interested. As Mr. Dulles is near this part of Asia, it is considered desirable that we should have the advantage of talking together.

SECOND FIVE YEAR PLAN

***327. Shri Dabhi:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission has, in its draft memorandum of the Second Five Year Plan, suggested the levy of an annual tax on wealth in the country; and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). An examination of the feasibility of imposing an annual tax on wealth in the light of conditions operating in this country was suggested in the draft memorandum on the Second Plan. The proposal has yet to be examined in detail.

Shri Dabhi: May I know when we can expect a decision on this?

Shri S. N. Mishra: We cannot indicate any time limit just now.

EXPORT OF RICE BRAN

***329. Shri Ibrahim:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have permitted the export of rice bran;

(b) if so, whether separate quotas for mill and hand-pounded bran have been fixed;

(c) the quantity of rice bran exported so far; and

(d) whether the export of husk would not affect the fodder position in India?